

Government of West Bengal  
Housing Department  
Development Cell  
New Secretariat Building, 1st Floor, Block-A,  
1, Kiran Sankar Roy Road, Kolkata-700 001.

Detailed Notice

No. 220/H4/2M-02/2024

Dated: 24.06.2024.

Applications are invited from the eligible and willing persons for appointment to the post of the Chairperson of the West Bengal Real Estate Regulatory Authority (WBREERA) within 15 days from the date of publication of the Notice in the newspapers.

Details of the eligibility, application format and relevant important information are available at the following portals:

- 1) <https://www.wbhousing.gov.in> (Housing Department)
- 2) <https://wbpar.gov.in> (P & AR Department)
- 3) <https://calcuttahighcourt.gov.in> (Hon'ble Calcutta High Court)
- 4) <https://rera.wb.gov.in> (Office of the WBREERA)

The duly filled in application form and required documents are required to be submitted through email to the e-mail ID: **selectcp.rera-wb@bangla.gov.in** within 15 days from the date of this Notice positively. No application shall be received physically and any application received after the specified date will not be entertained.

By Order  
Chairperson,  
Selection Committee for the appointment  
of the Chairperson, WBREERA

## **West Bengal Real Estate Regulatory Authority (WBRERA)**

### **Qualifications for appointment of the Chairperson, WBRERA:**

The person eligible for appointment as Chairperson of the Authority shall possess adequate knowledge of and professional experience of at-least twenty years in case of the Chairperson in urban development, housing, real estate development, infrastructure, economics, technical experts from relevant fields, planning, law, commerce, accountancy, industry, management, social service, public affairs or administration: Provided that a person who is, or has been, in the service of the State Government shall not be appointed as a Chairperson unless such person has held the post of Additional Secretary to the Central Government or any equivalent post in the Central Government or State Government. The person shall not have any such financial or other interest as is likely to affect prejudicially his functions as such Chairman.

### **Term of office of Chairperson, WBRERA:**

1) The Chairperson shall hold office for a term not exceeding five years from the date on which they enter upon his office, or until he attains the age of sixty-five years, whichever is earlier and shall not be eligible for re-appointment.

### **Salary and allowances payable and other terms and conditions of service of Chairperson, WBRERA:**

The salaries and allowances payable to the Chairperson of the Regulatory Authority shall be as follows:-

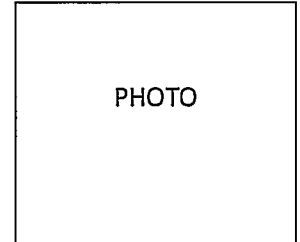
1) The Chairperson shall be paid a consolidated monthly salary equal to last pay drawn by him minus the amount of pension drawn by him and he shall not be entitled to any allowance relating to house and vehicle.

2) The Chairperson shall be entitled to thirty days of earned leave for every year of service.

(3) The other allowances and conditions of service of the Chairperson shall be as per notification issued by the State Government from time to time.

Annexure-A

APPLICATION FORM FORMAT



To  
Chairperson,  
Selection Committee for the appointment  
of the Chairperson, WBRERA.

Sir,

In pursuance of the advertisement published in the \_\_\_\_\_ Dated \_\_\_\_\_, I  
offer my candidature for the post of the Chairperson, WBRERA with the following relevant  
details:

1.	Name:	
2.	Father's/husband's Name:	
3.	Date of Birth:	
4.	Educational Qualifications:	
5.	Mobile Phone Number:	
6.	E-mail ID:	
7.	Eligibility Criteria: a) Field of experience b) Years of experience c) If Government employee (including retired) i) Present post held Pay Scale/Pay Band with Grade Pay/ Pay level in respective Pay Matrix.	

	ii) Post last held (if retired) Pay Scale/Pay Band with Grade Pay/ Pay level in respective Pay Matrix.	
8.	List of documents containing 5 significant achievement contributions (if any) in the relevant field. (Documents to be uploaded as attachment to application in pdf file(s).	i) <input type="text" value="Name of the 1&lt;sup&gt;st&lt;/sup&gt; pdf file"/> ii) <input type="text" value="Name of the 2&lt;sup&gt;nd&lt;/sup&gt; pdf file"/> iii) <input type="text" value="Name of the 3&lt;sup&gt;rd&lt;/sup&gt; pdf file"/> iv) <input type="text" value="Name of the 4&lt;sup&gt;th&lt;/sup&gt; pdf file"/> v) <input type="text" value="Name of the 5&lt;sup&gt;th&lt;/sup&gt; pdf file"/>
9.	Any criminal or any other cases pending /disposed in the court of law. If yes, please furnish details.	

**Verification**

The information furnished above is true and correct.

Dated: \_\_\_\_\_

(Signature)

DOCUMENTS TO BE UPLOADED IN PDF FORMAT, SIZE OF EACH DOCUMENT SHOULD BE < 30KB:

a)	For Identity: (Any one of)	Aadhaar Card / PAN Card / Voter Identity Card /Passport / Driving Licence
b)	For Address Proof: (Any one of)	Aadhaar Card / Electricity Bill /Bank Passbook Photocopy
c)	Educational Qualifications:	Certificate of Educational levels indicated in Application Form
d)	Professional Qualifications:	Relevant Certificate from Bar Council of India / Other Professional Councils /Technical Institutes/ Universities etc.
e)	Experience:	Certificate from appropriate authority.
f)	Salary certificate in case of Government employee (including retired)	Certificate from the DDO in case of serving employee Or Pay certificate from the DDO as on the date of superannuation in case of retired Government employee

IMPORTANT INSTRUCTION REGARDING FILLING UP AND SUBMISSION OF THE FORM

1. The applicants may download the format of the application or use an identical format.
2. The applicant shall fill up the particulars in the relevant field as per the format.
3. The applicant will put his/her signature on the application form.
4. The applicant shall scan the filled up form and save the same in PDF format under the file name: Name\_Surname\_DD-MM-YYYY [date of Birth] (example: Suman\_Das\_05-06-1960). The file size should not exceed 50KB.
5. Scan and the requisite supporting documents including documents showing significant / contributions (each file size < 30kb pdf)
6. All the photocopies of the documents (in PDF format) must be self-attested.
7. Text for the body of the email shall be:-

"Dear Sir,

Please find attached herewith \_\_\_ Nos. of documents, including the application form in proper format, for my candidature for the post of Chairperson, WBRERA.

Yours faithfully

(Name)

Address

Mobile No.

8. Send all the PDF files as attachments to the email id: **selectcp.rera-wb@bangla.gov.in**

All the annexures mentioned in the application format shall also be sent to the email id: **selectcp.rera-wb@bangla.gov.in** along with the application form.